

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 26th November, 2015

No. HCM/A-28/80-Estt(V)/13826 The High Court of Manipur is pleased to declare the list of Recommended Candidates and the Wait Listed Candidates for appointment to the post of "Jr.A.A" (Junior Administrative Assistant) of the High Court of Manipur.

LIST OF RECOMMENDED CANDIDATES:

UR/General Category (in order of merit)			
Sl. No	Roll No.	Name of the Candidates	Category
1.	02270	Shiekh Aasif Shah	OBC-MP
2.	01067	Chingangbam Ananda Angomcha	General
3.	02602	Thokchom Arvind	OBC-M
4.	01098	Lairenjam Keirungba Luwang	General
5.	01996	Chandam Priyamanjuri	OBC-M
6.	01259	Laishram Ratan Singh	OBC-M
ST Category (in order of merit)			
Sl. No	Roll No.	Name of the Candidates	Category
1.	01260	Garnish Kasung	ST
2.	00660	Robert Lungdim	ST
3.	00068	Teresa Tangpua	ST
OBC (Meitei) Category			
Sl. No	Roll No.	Name of the Candidate	Category
1.	00252	Gunabati Laiphangbam	OBC-M
OBC(Meitei Pangal) Category			
Sl. No	Roll No.	Name of the Candidate	Category
1.	00706	Md. Iqbal Hussain	OBC-MP

WAIT LISTED CANDIDATES:

UR/General Category (in order of merit)			
Sl. No	Roll No.	Name of the Candidates	Category
1.	00758	Mayengbam Rishikanta Singh	OBC-M
2.	01595	Gopen Sorokhaibam	OBC-M
3.	02286	Mongjam Anderson Singh	General

ST Category (in order of merit)			
Sl. No	Roll No.	Name of the Candidates	Category
1.	00475	Paumuansang	ST
2.	01540	James Helkhogin Haokip	ST
3.	02782	Jubilee Lalrammawii Faiheng	ST
OBC (Meitei) Category			
Sl. No	Roll No.	Name of the Candidate	Category
1.	01100	Sanasam Surjit	OBC-M

Further, they are informed to collect offer form for the above post from this Registry on 2nd December, 2015 during office hours.

Sd/-
(GOLMEI GAIPHULSHILLUI)
REGISTRAR
HIGH COURT OF MANIPUR

Endt. No. HCM/A-28/80-Estt(V)/13827-42 Imphal, the 26th November, 2015

Copy to:-

1. The Secretary (Law), Government of Manipur.
2. The Commissioner (Vigilance), Government of Manipur.
3. The Joint Registrar (Judl & Bench)/CPC, High Court of Manipur
- He is requested to upload the above notification in the Official Website of this Registry.
4. The Joint Registrar (Admn./ PM&P), High Court of Manipur.
5. The Deputy Registrar (Judl), High Court of Manipur.
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. All the Assistant Registrars/Librarian-cum-Research Officer, High Court of Manipur.
8. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
9. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
10. The Director, Information and Public Relation, Imphal.
- with one spare copy for favour of wide publicity in the News Item.
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12. The Assistant News Editor, AIR, Imphal
- for favour of broadcasting as News Item.
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- for favour of broadcasting as News Item.
14. The P.A. to Registrar General, High Court of Manipur.
15. Notice Board/Guard File
16. Concerned file.

REGISTRAR
HIGH COURT OF MANIPUR